GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1549 ANSWERED ON:09.08.2011 INFILTRATION IN JAMMU AND KASHMIR

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of illegal infiltration of terrorists from various parts of the border in Jammu and Kashmir and violation of ceasefire on the Line of Control and Actual Line of Control (LoC/LAC) have reportedly increased during the last three years and the current year;
- (b) if so, the details thereof;
- (c) the number of infiltrators arrested, civilian, defence/para-military personnel injured, killed and compensation provided to the families of victims during the said encounter during the same period; and
- (d) the steps taken/being taken by the Government to check infiltration in the State and resolve the issue of violation of Line of Control from time to time?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d) A statement is laid on the table of the House.

STATEMENT IN REPLYTO LOK SABHA QUESTION NO.1549 FOR 09.08.2011

(a) & (b): Infiltration attempts from across the border in J&K have shown a marginal increase during the year 2009 and 2010 in comparison with the year 2008. The number of infiltration attempts during last 3 years are as under:-

Year No. of persons attempted to infiltrate

2008 342

2009 485

As regard ceasefire violation along the Line of Control (LoC), the number of violation which was 77 in 2008 came down to 28 in 2009 and it further increased to 44 in 2010. During 2011 upto July, 19 ceasefire violations have been reported along LoC. There are no reported of ceasefire violation along LAC in J&K.

(c): The infiltrators arrested/killed during the last 3 years & the current year is as follows:

2008 2009 2010 Upto June 2011

Upto June, 2011 52

Infiltrators killed 90 101 112 2

The information regarding the civilian, defence/para-military personnel injured, killed and compensation provided to the families of victims during the said encounter during the same period is being collected and will be laid on the Table of the House.

(d): Government of India has taken up the issue of cease fire violations with Pakistan consistently. All such violations of ceasefire are also taken up with Pak Military authorities at the appropriate level through the established mechanism of hotline, flag meetings as well as weekly talks between the Director General of Military Operations.

India has also consistently emphasized to Pakistan the need to implement its solemn commitment of 6th January, 2004 that it would not permit any territory under its control to be used to support terrorism in any manner.